# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

# LOK SABHA UNSTARRED QUESTION No. 2023 TO BE ANSWERED ON 6<sup>th</sup> DECEMBER 2024

### Allotment of Jan Aushadhi Kendra to Graduate Degree Holder

#### †2023. Shri Dinesh Chandra Yadav:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government proposes to allot Jan Aushadhi Kendra to graduate degree holders in the country and if so, the details thereof;
- (b) whether it is a fact that many unemployed youth are deprived of running the Jan Aushadhi Kendra due to the essential qualification of diploma in pharmacy and if so, the details thereof; and
- (c) whether the Government proposes to amend the rules for allocating the Jan Aushadhi Kendra to unemployed graduate degree holder persons and if so, the details thereof?

## **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SMT. ANUPRIYA PATEL)

(a) to (c): Under the Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP), any individual having D. Pharma/B. Pharma degree either himself or any individual/organization who has employed D. Pharma/B. Pharma degree holder as pharmacist for getting drug license from concerned State Government, are eligible to open Jan Aushadhi Kendra (JAK).

As informed by Ministry of Health & Family Welfare, the minimum qualification required for registration as a pharmacist shall be a pass in Diploma in Pharmacy (Part-I & Part-II) and satisfactory completion of Diploma in Pharmacy (Part-III) from an institution approved by the Pharmacy Council of India u/s 12 of the Pharmacy Act, 1948.

There is no proposal to amend the rules for allocating the Jan Aushadhi Kendras.

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